

COURT-I

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No.115 of 2013 &
IA No.378 of 2013

Dated : 28th August, 2014

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

Western Electricity Supply Co. of Orissa Ltd. Appellant(s)
Versus

Orissa Electricity Regulatory
Commission & Ors Respondent(s)

Counsel for the Appellant(s) : Mr. Buddy A. Ranganadhan
Mr. Hasan Murtaza
Counsel for the Respondent(s) : Mr. Rajkumar Mehta
Ms. Ishita
Mr. Elangbam for Applicant
Mr. P.C.Sen
Mr. Rutwik Panda
Ms. Anushu for R.1

ORDER

The learned counsel for the State Commission has finished his arguments. Rejoinder Submissions have also been made.

In the meantime, an Impleadment Application in I.A. no. 329 of 2014 has been filed. Issue notice in this Application. Mr. Buddy A. Ranganadhan takes notice.

Post the matter for hearing the Impleadment Petition and further submissions if any on **05.09.2014.**

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson